

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 120(ND)/2016

IN THE MATTER OF:

**Mr. Vijay Kumar Gupta & Ors.
And
M/s S. R. Cottex Pvt. Ltd.**

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 18.08.2017

Coram:

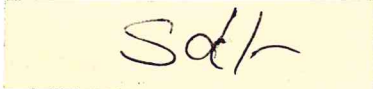
**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :- Mr. Naveen Dahiya, Advocate
Mr. Karan Malhotra, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 31st August 2017.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**